

e-mail:law-jk@nic.in  
Fax : **Jammu:** 0191-2546753(Nov-April),  
Fax: **Srinagar:** 0194-2506063(May-Oct.)

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
**Jammu/Srinagar.**

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Subject:- Distribution of criminal work amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO:- 396- JK(LD) of 2021.**  
**D A T E :- 25 - 01 - 2021.**

In supersession of all previous orders issued on the subject from time to time, sanction is accorded to the distribution / allocation of criminal acquittal appeals / cases / Habeas Corpus cases amongst the Law Officers in the Srinagar Wing of the Hon'ble High Court as shown against each:-

<b>S.No.</b>	<b>Name of the Law Officer and Designation</b> <b>S/Shri</b>	<b>Districts allotted</b>
1.	Bashir Ahmad Dar Senior Additional Advocate General	Anantnag, Srinagar
2.	Mushtaq Ahmad Chashoo Additional Advocate General	Shopian
3.	Ms. Asifa Padroo Additional Advocate General	Baramulla, Kulgam
4.	Mir Suhail Additional Advocate General	Pulwama, Budgam,
5.	Hakeem Amaan Ali Deputy Advocate General	Bandipora
6.	Mohammad Rais ud Din Ganaie Government Advocate	Ganderbal
7.	Sajjad Ashraf Government Advocate	Kupwara
8.	Bikram Deep Singh, Government Advocate	Cases pertaining to Jammu Division

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

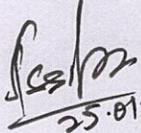
*Achal Sethi*  
*Mushtaq Ahmad Chashoo*

No: LD(A)2016/12-Part-I

Dated:-25 -01-2021.

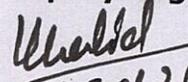
Copy to the:-

1. Learned Advocate General, J&K, Jammu.
2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
3. Director General of Police, J&K, Jammu.
4. Principal Secretary to Hon'ble Lt. Governor, J&K, Jammu.
5. Principal Secretary to Government, Home Department.
6. Commissioner Secretary to Government, General Administration Department.
7. Registrar General, J&K High Court, Jammu.
8. Divisional Commissioner, Kashmir.
9. Director Prosecution, J&K, Jammu.
10. All concerned Law Officers for information.
11. Director Information, J&K, Jammu.
12. Director Archives, Archaeology and Museums, J&K, Jammu.
13. Director Litigation, Kashmir.
14. All officers of the Department of Law, Justice and Parliamentary Affairs.
15. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
16. Website Section, Department of Law, Justice and Parliamentary Affairs.
17. Government Order file.
18. Concerned file.

  
25.01.21

**(Ashish Gupta)**

**Deputy Legal Remembrancer**

  
25-01-21